

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 02-11-2020**

Sr.no.	Case no.	Name of parties	Next date	Stage
1	SC 324/17	V.P. Road Police Station VS Mohd. Farukh Yusuf Khan @ Sidhantar and ors		
2	BA 2148/20	Vipin Lalbahadur Yadav @ Sunny Yadav- Applicant. Vs State - Vakola Police Station		

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 03-11-2020**

Sr.no.	Case no.	Name of parties	Next date	Stage
1	SC 1278/19	The State of Maharashtra -Pant Nagar Police Station Vs Dinesh Shripati Kahar		

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 04-11-2020**

Sr.no.	Case no.	Name of parties	Next date	Stage
1	SC 1288/19	The State of Maharashtra - Bandra Police Station Vs Aarif Farookh khan		
2	ABA 1288/20	Shaikh Nurul Hasan And Anr. Vs State Vakola Police Station		
3	Appl 306/20	Satya Narayan Tiwari@ MA 1226/2020 @ MA 1227/2020 @BA2066/2020 -Applicant. Vs State and Rajivkumar Harshuprasad Shukla -		
4	MA 1227/20	Satya Narayan Tiwari in appeal - ---/2020 @ MA 1226/2020 @BA2066/2020 -Applicant. Vs State and Rajivkumar Harshuprasad Shukla – Respondents		
5	BA 2066/20	Satya Narayan Tiwari in appeal - ---/2020 @ MA 1226/2020 @MA 1227/2020 -Applicant. Vs State and Rajivkumar Harshuprasad Shukla – Respondents.		

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 05-11-2020**

Sr.no.	Case no.	Name of parties	Next date	Stage
1	Appl 251/20	M/s. Dinesh Enterprises and Other @ MA 833/20 @ BA 824/20 --- Appellant Vs State and M/s. Agarwal Chem Products Pvt. Ltd.		
2	Appl 252/20	M/s. Dinesh Enterprises and Other @ MA 834/20 @ BA 825/20 --- Appellant Vs State and M/s. Agarwal Chem Products Pvt. Ltd.		
3	Appl 253/20	M/s. Dinesh Enterprises and Other @ MA 835/20 @ BA 826/20 --- Appellant Vs State and M/s. Agarwal Chem Products Pvt. Ltd.		
4	BA 824/20	M/s. Dinesh Enterprises and Other in Appeal 251/20 @ MA 833/20 --- Appellant Vs State and M/s. Agarwal Chem Products Pvt. Ltd.		
5	BA 825/20	M/s. Dinesh Enterprises and Other in Appeal 252/20 @ MA 834/20 --- Appellant Vs State and M/s. Agarwal Chem Products Pvt. Ltd.		
6	BA 826/20	M/s. Dinesh Enterprises and Other in Appeal 253/20 @ MA 835/20 --- Appellant Vs State and M/s. Agarwal Chem Products Pvt. Ltd.		

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 06-11-2020**

Sr.no.	Case no.	Name of parties	Next date	Stage
1	Appl 263/20	Narendra Mahadev Borle @ MA 858/20 @ BA 856/20 -- Appnt. Vs Rajendra Shataram Sawant and State		
2	BA 856/20	Narendra Mahadev Borle in Appeal 263/20 @ MA 858/20 -- Appnt. Vs Rajendra Shataram Sawant and State --- Respondent		
3	MA 858/20	Narendra Mahadev Borle in Appel 263/20 @ BA 856/20 -- Appnt. Vs Rajendra Shataram Sawant and State		
4	MA 872/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ MA 873/2020, @BA 916/2020 - Applicant. Vs State and Shripad Jagannath Phatak -		
5	MA 873/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ MA 872/2020, @BA 916/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
6	MA 874/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ BA 917/2020, @MA 875/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
7	MA 875/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ BA 917/2020, @MA 874/2020 - Applicant. Vs State and Shripad Jagannath Phatak		

8	MA 876/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ BA 918/2020, @MA 877/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
9	MA 877/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ BA 918/2020, @MA 876/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
10	MA 878/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ BA 919/2020, @MA 879/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
11	MA 879/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ BA 919/2020, @MA 878/2020 - Applicant. Vs State and Shripad Jagannath Phatak -		
12	BA 916/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ MA 872/2020, @MA 873/2020 - Applicant. Vs State and Shripad Jagannath Phatak -		
13	BA 917/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ MA 874/2020, @MA 875/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
14	BA 918/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ MA876/2020, @MA 877/2020 - Applicant. Vs State and Shripad Jagannath Phatak		
15	BA 919/2020	Rajiv Sitaram Rane in Appeal - ---/2020 @ MA 878/2020, @MA 879/2020 - Applicant. Vs State and Shripad Jagannath Phatak		

16	SC 1108/19	The State of Maharashtra - Bandra Police Station Vs Sakib Faizanullha Khan and Ors. 03		

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 07-11-2020**

Sr.no.	Case no.	Name of parties	Next date	Stage